## GOVERNMENT OF INDIA MINISTRY OF TOURISM

# LOK SABHA UNSTARRED QUESTION NO. 778 ANSWERED ON 07.02.2022

## FINANCIAL ASSISTANCE TO JHANSI FOR CREATION OF INFRASTRUCTURE

#### 778. SHRI ANURAG SHARMA:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has provided any assistance to Uttar Pradesh specially in Jhansi for creation of infrastructure to increase tourist inflow in the State;
- (b) if so, the details thereof during each of the last three years and the current year, project-wise;
- (c) whether the Government proposes to provide assistance to the State in the current year; and
- (d) if so, the details thereof?

#### **ANSWER**

#### MINISTER OF TOURISM

(SHRI G.KISHAN REDDY)

(a) to (d): Development of tourism infrastructure is primarily the responsibility of the concerned State Government/ Union Territory Administration. However, Ministry of Tourism provides Financial Assistance to State Governments/Union Territory Administrations/Central Agencies for tourism development under its Schemes of 'Swadesh Darshan', 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive' (PRASHAD) and 'Assistance to Central Agencies'. The assistance is provided in consultation with the State Governments/ Union Territory Administrations/ Central Agencies and are sanctioned subject to availability of funds, submission of suitable detailed project reports, adherence to scheme guidelines and utilization of funds released earlier etc.

Providing financial assistance to the states under the schemes for infrastructure related development is an ongoing process. Development of Jhansi is not included in the projects sanctioned under the above schemes in Uttar Pradesh.

The details of the projects sanctioned in the State of Uttar Pradesh by the Ministry of Tourism under the schemes of 'Swadesh Darshan', 'National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive' (PRASHAD) and 'Assistance to Central Agencies' including for last three years is as mentioned below.

**Swadesh Darshan Scheme** 

(Rs. in Crore)

			(KS. III Crore)
Sr.	Name of the Project	Year of	Amt.
No.		Sanction	Sanctioned
1.	Development of Buddhist Circuit in Srawasti, Kushinagar & Kapilwastu	2016-17	99.97
2.	<b>Development of Chitrakoot and Shringverpur under Ramayana Circuit</b>	2016-17	69.45
3.	Development of Spiritual Circuit in Shahjahanpur-Basti- Ahar-Aligarh-Kasganj-Sarosi-Pratapgarh-Unnao-Kaushambi- Mirzapur-Gorakhpur-Kairana- Domaryaganj- Baghpat-Barabanki- Azamgarh in Uttar Pradesh	2016-17	65.61
4.	Development of Spiritual Circuit in Bijnor-Meerut- Kanpur- Kanpur Dehat- Banda-Ghazipur- Salempur- Ghosi- Balia-Ambedkar Nagar- Aligarh- Fatehpur-Deoria- Mahoba- Sonbhadra- Chandauli-Mishrikh- Bhadohi in Uttar Pradesh	2016-17	67.51
5.	Development of Heritage Circuit in Kalinjar Fort (Banda)- Maghar Dham (Sant Kabir Nagar)- Chauri Chaura, Shaheed Sthal (Fatehpur)- Mauhar Sthal (Ghosi)- Shaheed Smarak (Meerut)	2016-17	33.97
6.	Development of Ayodhya under Ramayana Circuit	2016-17	127.21
7.	Development of Spiritual Circuit in Jewar-Dadri-Sikandrabad-Noida-Khurja- Banda	2018-19	12.03
8.	Development of Spiritual Circuit in Gorakhnath Temple (Gorakhpur), Devipattan Temple (Balrampur) and Vatvashni Temple (Domariyagunj)	2018-19	15.76
9.	Development of Wayside Amenities in Uttar Pradesh and Bihar at Varanasi - Gaya; Lucknow-Ayodhya- Lucknow; Gorakhpur-Kushinagar; Kushinagar-Gaya-	2018-19	15.07

Kushinagar routes in o	collaboration with	
MoRTH		

#### **PRASHAD Scheme**

(Rs. in Crore)

Sr. No.	Name of the project	Year of Sanction	Sanctioned Amount
1.	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	2014-15	14.93
2.	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura	2014-15	9.36
3.	Development of Varanasi –Phase –I	2015-16	20.40
4.	Cruise Tourism in River Ganga, Varanasi	2017-18	10.72
5.	Development of Varanasi Under Prashad Scheme – Phase II	2017-18	44.60
6.	Development of Infrastructure facilities at Govardhan, Mathura	2018-19	39.74

### **Assistance to Central Agencies Scheme**

(Rs. in Crore)

S. No.	Name of the project	Year of Sanction	Sanctioned Amount
1.	Illumination of monuments in Varanasi and Sarnath	2014-15	5.12
2.	Illumination of three monuments in Varanasi	2017-18	2.94
3.	Development of Jetties at nine (09) main points of embarkation/disembarkation of River Cruise on National Water ways No. 1& 2 which includes Varanasi & Prayagraj in Uttar Pradesh also.	2019-20	28.03

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